

major impact on the problem will also be made through provision of part-time education for those in the age-group 11—14 who have missed the benefits of primary education.

Taking-over of Privately-run Educational Institutions

*11. **SHRI R. K. SINHA:** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the steps so far taken in taking over privately run educational institutions in the country; and

(b) the progress so far made in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). Education being a State subject, it is the State Governments who decide the policy relating to private enterprise in education. The Government of India has no proposal to take over privately run educational institutions in the country. It may also be pointed out that the right of religious and linguistic minorities to maintain educational institutions has been guaranteed by the Constitution.

Proposal to Abolish Free Market Sugar

*12. **SHRI D. B. CHANDRA GOWDA:**
SHRI C. K. JAFFAR SHARIEF:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal under the consideration of Government to abolish the free market sugar and route it through fair price shops; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) No, Sir.

(b) Does not arise.

Jayanti Villages

*13. **SHRI NARENDRA SINGH:**
SHRI G. Y. KRISHNAN:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the "Jayanti Villages" in each Development Block throughout the country have been selected;

(b) if so, names of villages selected for the purpose in Madhya Pradesh;

(c) whether Government of Madhya Pradesh have submitted the projects for providing housing sites to landless workers for approval; and

(d) the reaction of the Central Government thereto?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) Jayanti Villages in Gujarat, Rajasthan, Pondicherry, Dadra and Nagar Haveli and Chandigarh, five districts of Andhra Pradesh and in six districts each of Madhya Pradesh and Tamil Nadu have been selected. The rest of the State Governments and Administrations of Union Territories have not so far furnished to the Government of India the list of Jayanti Villages that may have been selected by them. Selection is to be made by the State Governments and Union Territories.

(b) Information regarding the names of villages selected by Madhya Pradesh has not as yet been received.

(c) No, Sir.

(d) Does not arise.